NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 07/13	T.P. No.	Purpose For submitting arguments	Section	Name of the Parties M/s. / Mr.	
	TP 43/16			Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.	

		Eta. & 2 013.	
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MAHESHKUMAR K.M. FF60432886	Respondent NO-4	Grah
:2.	TRISH A CHANDR	AN Petitioner	£.

ORDER

Counsel for Petitioner is present. Counsel for Respondents R1 to R3 and R4 are also present. The other matter is between the same Party which is listed on 21.02.2018. Therefore, this matter is also listed for 21.02.2018 to advance arguments by both sides.

Member (T)

Member (J)